

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 11.
C.P. (IB)/718(MB)2021

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Dr.S.Aravind**

VS

M/s Distribution Logistics Infrastructure Pvt.Ltd

For Applicant : Adv. S. Kador Kajan Nadar

For CD : Adv. Amir Arsiwala a/w Adv. Nandita Dethe
i/b Singhania Legal Services

IBC under Sec. 9

ORDER

This is a transferred matter from Bench V to this Bench.

Both parties submit that pleadings are complete. List on **10.06.2024 for hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)